

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No.151/MP/2018

Date: 17.10.2018

To,

Shri S.S. Khandelwal,
Shree Cement Limited,
114, Hans Bhawan, 1, B.S. Zaraf Marg,
New Delhi- 110002

Subject: Petition for down-gradation of inter-State trading licence from Category-I to Category-II.

With reference to your petition on the subject mentioned above, it is informed that vide RoP dated 18.9.2018, you were directed to furnish the Audited Special Balance Sheet in terms of Regulation 6(1)(b) of the Trading Licence Regulations i.e. as on any date falling within 30 days immediately preceding the date of making the application i.e. 10.5.2018 alongwith the Auditor's Report, the schedules and notes to the accounts. However, the Petitioner has not submitted the requisite information. You are directed to submit the above information, on an affidavit, by 31.10.2018.

2. Further action in the application will be taken after submission of the information called for.

Sd/-
(T.D. Pant)
Deputy Chief (Law)